

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2011/2841 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Amir Uddin Ahmed,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati the 22nd May, 2018.


Sub: **Casual leave and station leave permission.**

Ref:- Your letter No.DJKA/5655, dtd. 14.05.2018.


Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave along with station leave permission with the official allotted vehicle, at your own cost, on 14.05.2018 has been granted/~~rejected~~.

Yours faithfully,

 22.5.18

JT. REGISTRAR (VIGILANCE)


21.5.18